

**IN THE INCOME TAX APPELLATE TRIBUNAL,
'A' BENCH, KOLKATA**

**Before Shri Rajpal Yadav, Vice-President (KZ)
&
Shri Girish Agrawal, Accountant Member**

**I.T.A. No. 1612/KOL/2019
Assessment Year: 2008-2009**

Planet Vyapaar Pvt. Limited,.....Appellant
1384, Survey Park,
Sammilani Park, 'D' Block,
Beside Apex Hospital,
Kolkata-700075
[PAN:AAECP5282E]

-Vs.-

Income Tax Officer,.....Respondent
Ward-1(4), Kolkata,
Aayakar Bhawan,
P-7, Chowringhee Square,
Kolkata-700069

Appearances by:

None, appeared on behalf of the assessee

Smt. Ranu Biswas, Addl. CIT(DR), appeared on behalf of the Revenue

Date of concluding the hearing : August 26, 2022

Date of pronouncing the order : August 26, 2022

O R D E R

Per Bench:-

This appeal filed by the assessee is directed against the order of ld. Commissioner of Income Tax (Appeals)-14, Kolkata dated 05.03.2019.

2. In this case, Smt. Jhuma Dutta, Director of the assessee-company has moved an application dated 18.08.2022 seeking withdrawal of this appeal on the ground that they have decided to settle the dispute involved in the said appeal under the Direct Tax Vivad Se Vishwas Act, 2020. The assessee has duly filed the declarations in Form No. 1 and

Form No. 2 under the Vivad Se Vishwas Act, 2020 on 28.12.2020 and paid the required tax amount.

3. Keeping in view these facts and circumstances of the case including especially the fact that the assessee has duly complied with the necessary requirements under Vivad Se Vishwas Scheme, 2020, the permission as sought by the Director of the assessee-company is granted and this appeal of the assessee is dismissed as withdrawn.

4. In the result, the appeal filed by the assessee is dismissed as withdrawn.

Order pronounced in the open Court on August 26, 2022.

Sd/-

Sd/-

(Girish Agrawal)
Accountant Member

(Rajpal Yadav)
Vice-President (KZ)

Kolkata, the 26th day of August, 2022

- Copies to :*
- (1) Planet Vyapaar Pvt. Limited,
1384, Survey Park,
Sammilani Park, 'D' Block,
Beside Apex Hospital, Kolkata-700075*
 - (2) Income Tax Officer,
Ward-1(4), Kolkata,
Aayakar Bhawan,
P-7, Chowringhee Square, Kolkata-700069*
 - (3) Commissioner of Income Tax (Appeals)-14, Kolkata*
 - (4) Commissioner of Income Tax ,*
 - (5) The Departmental Representative*
 - (6) Guard File*

TRUE COPY

By order

*Assistant Registrar,
Income Tax Appellate Tribunal,
Kolkata Benches, Kolkata*

Laha/Sr. P.S.